

HIGH COURT OF CHHATTISGARH, BILASPUR

Notice

No. 8551 /CPC/2016.

Bilaspur, dated 24 /10/2016.

In respect of Tender Notice No. 5016-B dated 7th July, 2015 of the High Court of Chhattisgarh, Bilaspur (C.G.), which pertains to Scanning /Digitization of Record of the High Court of Chhattisgarh, Bilaspur, this is to notify that three firms namely (1) M/s R.V. Solutions Pvt. Ltd., Noida (2) M/s StockHolding Document Management Services Limited Navi Mumbai (3) M/s Karvy Data Management Services Limited, Hyderabad were short listed in the second round, and these three firms were called for final negotiation on 30/08/2016 before the Committee for Computerization, Weeding and Digitization of records of High Court and Subordinate Courts.

Now, on the basis of combined facts of experience in the field of scanning and Digitization of records, as directed, M/s StockHolding Document Management Services Limited Navi Mumbai has been found most suitable bidders for award of contract of Scanning and Digitization of records of the High Court.

The EMD Charges as received from the above mentioned firms at the time of second round demonstration are being returned to them.


Arvind Singh Chandel
Registrar General